

OA. 592/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admonish —
copy served.

Bihar

h
8/12/02
Postal segregates filed.

AM
10/12/02

Notice issued to
all the respects. by
Dept. of P. D. Posts.

Ph 617

S.O.

AM
10/12/02

Rs. 3 returned from
all the respects. Mr.
P.K. Mishra and associate
has appeared for
Rs. 3 but Counter
not filed.

Registers
Registrar

AM
9/12/02

2. Dt. 21.11.2002.

Mr. A.K. Panda, Counsel
for the Respondent prayed
for two weeks time for
filing Counter. Accordingly Prayer
is allowed. Adjd. dt. 10.12.2002

V. Richardson

3. Order dt. 10.12.2002.

Heard Mr. A.K. Mohapatra-1, learned counsel
appearing for the Applicant and Mr. P.K. Mishra,
learned Counsel for the Railways.

2. Mr. A.K. Mohapatra-1, learned counsel
appearing for the Applicant submits in presence
of Mr. P.K. Mishra, learned counsel for the Railway
that during pendency of this Original Application
the Respondents have already given the required
relief to the Applicant and therefore he prays
for withdrawal of this Original Application.

3. On the face of the said statement made
in presence of Mr. P.K. Mishra, learned counsel
for the Railways, this Original Application is
hereby disposed-of, as withdrawn.

3. Send copies of this order to the
Respondents and free copies of this order be
also given to the counsels of both the parties.

AM
Vice Chairman

AM
Member (Judicial)